

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 408/2018 in
O.A. No. 3692/2015

The 21st day of December, 2018

**HON'BLE MR. JUSTICE L. NARASIMHA REDDY, CHAIRMAN
HON'BLE MR. K.N. SHRIVASTAVA, MEMBER (A)**

Mahavir Prasad Sharma,
Aged about 64 years,
R/o H.No.163, Street-15, Pratap Nagar,
Mayur Vihar-1, Delhi-110091.
(Ex-EEG Technician, KSCH Hospital)

.. Petitioner

(By Advocate : Shri Yogesh Kumar Mahur)

Versus

1. Dr. Rajeev Garg, Director
Lady Hardinge Medical College & KSCH,
New Delhi.
2. Ms. Preeti Sudan,
Secretary,
Ministry of Health and Family Welfare,
Nirman Bhawan, New Delhi. .. Respondents

(By Advocate : Shri R.K.Sharma)

ORDER (ORAL)

By Justice L. Narasimha Reddy, Chairman

The applicant filed OA No. 3692/2015 ventilating his grievance about denial of retiral benefits. The OA was allowed on 12.07.2017 directing the respondent to release the leave encashment, gratuity, regular pension within a period of three

months from the date of receipt of that order. Interest @ 9% was also awarded on arrears of pensionary benefits. This Contempt case is filed alleging that the respondents did not pay interest on pensionary benefits.

2. We heard learned counsel for the applicant and the learned counsel for the respondents.

3. The case has undergone several adjournments. Today learned counsel for respondents filed a compliance memo, together with certain enclosures. It is also stated that a sum of Rs.2,50,315/- was released to the applicant towards payment of interest.

4. There is no dispute that other amounts such as pension, gratuity and leave encashment were released to the applicant. Interest is paid now. Hence, the order passed by the Tribunal stands complied with. We, however, make it clear that if the applicant is of the view that if any further amount is due to him, towards interest, it shall be open to him to claim the same through appropriate proceedings. The Contempt case is accordingly closed. Notices are discharged.

(K.N.Shrivastava)
Member (A)

(Justice L.Narasimha Reddy)
Chairman

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